

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 1332/2020 IA 1780/2021 IA 2335/2020 Company Appeal
/7/2022 IA 5711/2023 in C.P.(IB)/2294/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- IA 1332/2020 Shri Vishal Bidawatjika

**IA 1780/2021 Central Bank of India
V/s Vishal Bidawatjika**

**IA 2335/2020 Mr.Vishal Pawankumar
Bidawatjika**

**CA 7/2022 EPFO Nasik Vs. Anil
Printers Ltd. IA 5711/2023 Global
Industries Vs. Maharashtra Industrial
Development Corporation**

IN THE MATTER OF
ICICI Bank Ltd.

V/s

Anil Printers Limited

**Section: 35(1) & 60(5) U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 5711 of 2023:- Though Counsel for the Applicant present but not mark his appearance in the appearance sheet and Counsel, Shraddha Dubepatil appeared for the Respondent no. 1/MIDC and Counsel, Mohammed Varawala appeared for the Respondent no. 3. Record reveals that reply on behalf of the Respondent no. 1 and 3 has been filed. Despite service of notice Respondent no. 2 has not appeared nor filed any reply, therefore, Respondent no. 2 is proceeded ***ex-parte***. List this matter for hearing on **21.06.2024**.

Counsel, Maneesha Patel appeared for the Applicant in IA 1780 of 2021, Counsel, S Acharya appeared for the Liquidator/Applicant in IA 1332 of 2020, Mr. Vishal B., Liquidator in person present, Counsel, Mohammed Varawala appeared for the Applicant in IA 2335 of 2020 and Respondent in Company Appeal 7 of 2022 and Counsel, Jog Singh a/w Karan Ratti Kapoor, Ragini Singh and Priya Rai appeared for the Appellant in Company Appeal 7 of 2022. List all other Applications on **21.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)